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रेल मंत्रालय

(मध्य रेलवे)

अधिसूचना

मुंबई, 6 मार्च, 2026

रेलवे (संशोधन) अधिनियम 2008 की धारा 20A के तहत

का.आ. 1211(अ).—केन्द्रीय सरकार, ने रेल अधिनियम, 1989 (1989 का 24), एवं रेलवे (संशोधन) अधिनियम 2008 (2008 का 11) (जिसे इसमें इसके पश्चात उक्त अधिनियम कहा गया है) की धारा 20 'ए' के खंड (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह समाधान हो जाने के पश्चात की लोक प्रयोजन के लिए, वह भूमि, जिसका संक्षिप्त विवरण इससे उपाबद्ध अनुसूची में दिया गया है, महाराष्ट्र राज्य के जलगांव जिला में "मनमाड-जलगांव 4th लाइन" की विशेष रेल परियोजना के निष्पादन, अनुरक्षण, प्रबंधन, और प्रचालन के लिए अपेक्षित है, ऐसी भूमि का अर्जन करने के आशय कि घोषणा करती है।

उक्त भूमि में हितबद्ध कोई व्यक्ति, राजपत्र में इस अधिसूचना के प्रकाशन कि तारीख से तीस दिन के भीतर, उक्त अधिनियम की धारा 20घ कि उप-धारा (1) के अधीन उपर्युक्त प्रयोजन के लिए ऐसी भूमि के अर्जन और उपयोग के संबंध में आक्षेप कर सकेगा।

प्रत्येक ऐसा आक्षेप, सक्षम प्राधिकारी अर्थात् विशेष भूमि अधिग्रहण अधिकारी (१) यू.टी.पी.एच, जलगांव महाराष्ट्र को लिखित में किया जाएगा और उसके आधार उपवर्णित करेगा और सक्षम प्राधिकारी आक्षेपकर्ता को व्यक्तिगत रूप से या विधि व्यवसायी के माध्यम से सुनवाई का अवसर प्रदान करेगा और ऐसे आक्षेपों कि सुनवाई करने तथा ऐसी जांच करने के पश्चात यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा, या तो आक्षेपों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा।

उक्त अधिनियम की धारा 20 घ की उप-धारा (2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई आदेश अंतिम होगा।

इस अधिसूचना के अधीन आने वाली भूमि का रेखांकन और भूमि के अन्य ब्यौरे उपलब्ध है और हितबद्ध व्यक्ति द्वारा सक्षम प्राधिकारी के उपर्युक्त कार्यालय में उनका निरीक्षण किया जा सकता है।

अनुसूची

महाराष्ट्र राज्य के जलगांव जिले में विशेष रेल परियोजना "मनमाड-जळगाव 4th लाईन के लिए अर्जित की जाने वाली भूमि का संरचना या उसके रहित संक्षिप्त विवरण।

अ. क	भूमि अधिग्रहण प्रकरणाची संख्या	गावाचे नाव	तालुका	७/१२ अनुसार भूधारक का जमीनधारकाचे नाव	सर्वेक्षण संख्या	जमीन प्रकार	७/१२ नुसार कुल क्षेत्रफल (हे.आर.)	संपादन क्षेत्र (हे.आर.)
1	06/26	निंभोरा	भडगांव	पितावर धर्मा शिंदे	224	I	2.74	0.65
2				रवींद्र धर्मा शिंदे	223	I	3.83	0.75
3				दिलीप नामदेव पाटील	219/2/अ	I	1.52	0.56
4				राजाराम हिंमत पाटील	214/3	I	0.81	0.15
5				सुनिताबाई पुंडलिक पाटील व अमोल पुंडलिक पाटील	214/2	I	0.54	0.11
6				स्वप्निल भरतसिंग पाटील	214/2	I	0.27	0.053
7				स्वप्निल भरतसिंग पाटील	214/1/अ	I	0.20	0.053
8				स्वप्निल भरतसिंग पाटील मोहीत वासुदेव अरोडा	214/1/अ	I	0.80	0.187
9				मधुमती प्रणय भांडारकर ज्योतीबाला प्रदिप सुराणा, प्रदिप भागचंद सुराणा	214/1/ब	I	0.95	0.22
10				प्रमिलाबाई अशोक पाटील	215/1	I	2.18	0.58
11				नारायण सुपडु पाटील बाळाबाई सुपडु पाटील	208/2	I	1.39	0.30
12				संदिप सुपडु पाटील	208/1	I	1.38	0.32
13				सौ नादरबाई चंद्रकांत पाटील व इतर	207/1	I	0.81	0.34
14				कासुबाई डिंगबर पाटील	207/2	I	1.01	0.34
15				नीलिमा कैलाश लढे अर्णव पंकज सोनी अ. पा. क. पंकज चंद्रकुमार सोनी	198/1 198/2	I	1.83 1.85	0.81
16				सहादू बाजीराव पाटील, वैजयंताबाई कौतिक पाटील, जिजाबाई उत्तम पाटील	197/1	I	1.50	0.61
						कुल	23.61 (हे.आर.)	6.033 (हे.आर.)

[फा. सं. G197/MMR-JL 4th/Nimbhora Vlg/Bhadgaon Tq/20A]

भुवनेश कुमार गुप्ता, मुख्य प्रशासनिक अधिकारी (निर्माण)

MINISTRY OF RAILWAYS**(Central Railway)****NOTIFICATION**

Mumbai, 6th March, 2026

Under clause 20A of the Railway (Amendment) Act 2008

S.O. 1211(E).—In exercise of the powers conferred by sub-section (1) of Section 20A of the Railways Act, 1989 (24 of 1989) (hereinafter referred to the Railway (Amendment) Act 2008 (11 of 2008), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which has been given in schedule annexed hereto, is required for purpose of execution, maintenance, management and operation of Special Railway Project, namely “**Manmad-Jalgaon 4th line**” in the district of Jalgaon in the State of Maharashtra, hereby declares its intention to acquire such land.

Any person interested in the said land may, within a period of thirty days from the date of publication of this notification in the Official Gazette, raise objection to the acquisition and use of such land for the aforesaid purpose under sub-section (1) of section 20D of the said Act.

Every such objection shall be made to the Competent Authority namely, **Special Land Acquisition Officer (1) UTPH, Jalgaon** in writing and shall set out the grounds thereof, and the Competent Authority shall give the objector the opportunity of being heard, either in person or by legal practitioner and may, after hearing such objections and after making such further enquiry, if any, as the Competent Authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the Competent Authority under sub-section (2) of section 20D of the said Act shall be final.

The land plans and other details of the land covered under this notification are available and can be inspected by the interested person at the aforesaid office of the Competent Authority.

SCHEDULE

Brief description of the land to be acquired with or without structures, falling within the Special Railway Project of “**Manmad-Jalgaon 4th line**” in the District Jalgaon in the State of Maharashtra.

Sr. No.	District	Taluka	Village	Survey/ Group No.	Name of the Land Owner / Occupant	Area in (Hector)	Acquired land in hector
	Thane	Shahapur	Khardi	79	Shruti Vijay Chandan, Jayesh Ratanshi Chandan, Shailesh Ratanshi Chandan, Tejas Vijay Chandan, Vijay Lakshmidas Chandan, Mohammad Yusuf Mohammad Yasin Ansari, Sajid Hussain Abdul Alim Khan, Mohammad Shafiq Yar Mohammad Ansari	1.6390	0.4156
2	Thane	Shahapur	Khardi	187	Kantilal Laxmansingh Pardeshi, Prakash Laxmansingh Pardeshi, Mohanalal Laxmansingh Pardeshi, Railway Ministry under Central Railway-Kalyan Kasara, Deputy Chief Engineer (Construction) Central Railway Ghatkopar, Kalyan Kasara 3rd Railway Line, Sajid Hussain Abdul Alim Khan, Mohammad Shafiq Yar Mohammad Ansari, Mohammad Yusuf Mohammad Yasin Ansari, Vijay Lakshmidas Chandan, Kantilal Laxmansingh Pardeshi, Prakash Laxmansingh Pardeshi, Mohanalal Laxmansingh Pardeshi, Subhadra Pandurang Athavale, Subhash Anant Gole, Harshal Pralhad	8.4415	0.0209

Sr. No.	District	Taluka	Village	Survey/ Group No.	Name of the Land Owner / Occupant	Area in (Hector)	Acquired land in hector
					Datir, Bhaskar Narayan Datir, Usha Keshav Datir, Sunita Ulhas Shrikhande, Nandkumar Keshav Datir, Vasundhara Digambar Deshpande, Lalita Pralhad Datir, Madhav Anant Gole, Kachru Wadialal Shah, Uday Bhaskar Datir, Nandkumar Keshav Datir, Niranjana Satyavan Datir, Prakash Ramkrishna Datir, Madhav Anant Gole, Meenal Manish Sohni, Ravikant Bhaskar Datir, Rekha Keshav Datir, Lalita Pralhad Datir, Vasundhara Digambar Deshpande, Vijaya Vasant Bedekar, Sukhada Satyavan Datir, Sunita Ulhas Shrikhande, Subhadra Pandurang Athavale, Subhash Anant Gole, Suryakant Ramkrishna Datir, Harshada Harishchandra Joshi, Harshal Pralhad Datir, Sushma Gangadhar Limaye, Ramdulare Shivprasad Shahu, Anil Ramdulare Shahu, Nagina Rameshchandra Shahu, Ranjana Krishnarao Jayaswal, Vijay Ramdulare Shahu, Surjabai Hiralal Shahu, Pramila Bhaskar Sadgir, Janabai Nivritti Mokhare, Nilam Ramlal Pardeshi, Shakuntala Ramalal Pardeshi, Purushottam Ramalal Pardeshi, Nilesh Ramalal Pardeshi, Nitin Ramalal Pardeshi, Ravindra Pundalik Mayekar, Ramkali Madhav Pardeshi, Prakash Ramkrishna Datir, Niranjana Satyavan Datir		
	Thane	Shahapur	Khardi	261/A/1	Nandkumar Keshav Datir, Madhav Anant Gole, Uday Bhaskar Datir, Subhadra Pandurang Athavale, Sunita Ulhas Shrikhande, Sukhada Satyavan Datir, Vijaya Vasant Bedekar, Sushma Gangadhar Limaye, Harshal Pralhad Datir, Harshada Harishchandra Joshi, Vasundhara Digambar Deshpande, Suryakant Ramkrishna Datir, Subhash Anant Gole, Lalita Pralhad Datir, Rekha Keshav Datir, Meenal Manish Sohni, Ravikant Bhaskar Datir, Malatibai Sadashiv Thakur, Shrikant Sadashiv Thakur, Chandrakant Sadashiv Thakur, Pradeep Sadashiv Thakur, Subhash Sadashiv Thakur, Chandrakant Sadashiv Thakur, Subhash Sadashiv Thakur, Shrikant Sadashiv Thakur, Malatibai	69.5493	0.3144

Sr. No.	District	Taluka	Village	Survey/ Group No.	Name of the Land Owner / Occupant	Area in (Hector)	Acquired land in hector
					Sadashiv Thakur, Pradeep Sadashiv Thakur, Subhash Sadashiv Thakur, Shrikant Sadashiv Thakur, Malatibai Sadashiv Thakur, Pradeep Sadashiv Thakur, Chandrakant Sadashiv Thakur, Sushilabai Ramkrishna Datir, Subhadra Pandurang Athavale, Lalita Pralhad Datir, Harshal Pralhad Datir, Eknath Rambhau Mhasakar, Rishikesh Dattatraya Mhasakar, District Sports Officer Thane / Taluka Sports Officer Shahpur, Unclaimed, Forest Store, Kavita Ganesh Raut		
					TOTAL	79.6298 (Ha)	0.7509 (Ha)

[F. No. G197/MMR-JL 4th/Nimbhora Vlg/Bhadgaon Tq/20A]

BHUVNESH KUMAR GUPTA, Chief Administrative Officer (Construction)